



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday, 31st August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 1

[DIVISION BENCH-I]

**THIS BENCH WILL RISE AT 1:00 PM AND
WILL SIT AGAIN AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE
THE CHIEF JUSTICE AND HONOURABLE MR.
JUSTICE PARTHIVJYOTI SAIKIA, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
30	Crl.A./191/2019 5 Y 2 M 24 D :B/O, WITH LCR AND P.B.	SOMNA BORO @ CHAMNA NARZARY Versus THE STATE OF ASSAM AND ANR	MR. A CHAMUAH MR P K DAS	PP, ASSAM
31	CRL.A(J)/41/2021 7 Y 9 M 8 D :WITH LCR 4 FILES, P.B. 2 NOS. B/O	SANJAY BHUMIJ Versus THE STATE OF ASSAM	MR. N DEKA, AMICUS CURIAE	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 31/08/2023

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
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18)	MR. U K BORTHAKUR	29-08-2023	To	31-08-2023
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[AT 02:00 PM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 1

[THIS BENCH WILL SIT AT 2:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	I.A.(Civil)/1511/2023 WITH WA/109/2023 (D/O) in Review.Pet./5921/2023	OIL AND NATURAL GAS CORPORATION LTD. Versus BARNALI DIHINGIA AND ANR.	MR. B K DAS MR H P GUWALA	
	WITH Review.Pet./5921/2023 (Filing Number)	OIL AND NATURAL GAS CORPORATION LTD. Versus BARNALI DIHINGIA AND ANR. E	MR. B K DAS	
2	I.A.(Civil)/1592/2023 WITH WA/99/2023 (D/O) in Review.Pet./5922/2023	OIL AND NATURAL GAS CORPORATIO LTD. Versus SADANANDA BARUAH	MR. B K DAS MR H P GUWALA	
	WITH Review.Pet./5922/2023 (Filing Number)	OIL AND NATURAL GAS CORPORATIO LTD. Versus SADANANDA BARUAH H	MR. B K DAS	

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR
HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 2

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
21	WP(C)/1469/2022 FIXED, WITH LCR	MOJIRAN NESSA Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
22	WITH WP(C)/821/2022 WITH LCR	MOJIRAN NESSA Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH	ASSTT.S.G.I.
23	WP(C)/2398/2022 FIXED, WITH LCR	MARJINA BEGUM @ MARJINA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
3	WP(C)/687/2023 PART-HEARD, FIXED	GITABALI SINGHA AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	MS. B BHUYAN, AMICUS CURIAE MRS. A GAYAN (R1 TO 3) MS. M BARMAN, AMICUS CURIAE DY.S.G.I.
	WITH I.A.(Civil)/2030/2023 in WP(C)/687/2023	GITABALI SINGHA AND ANR Versus THE UNION OF INDIA AND 6 ORS.	MR. A K BARUAH MR A DAS	DY.S.G.I.
4	WP(C)/691/2023	MAMONI BARO AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	MS. B BHUYAN, AMICUS CURIAE MRS. A GAYAN(R 1 TO 3) MS. M BARMAN, AMICUS CURIAE DY.S.G.I.
	WITH I.A.(Civil)/2032/2023 in WP(C)/691/2023	MAMONI BARO AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. A K BARUAH MR A DAS	DY.S.G.I.

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HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 2

[THIS BENCH WILL SIT AFTER RISING OF
THE SINGLE BENCH OF HONOURABLE MR.
JUSTICE L.S. JAMIR]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(CrI.)/649/2023 FIXED, WITH CRL.A(J)/50/2019 (D/O), CRL.A(J)/51/2019 (D/O) in CRL.A(J)/50/2019	XXXXXXX Versus IN RE- INSPECTOR GENERAL OF PRISONS AND 3 ORS.	MR. T J MAHANTA (SC, GHC)	MS. R D MOZUMDAR, AMICUS CURIAE(R-4) MS. D SAIKIA, AMICUS CURIAE(R-3)

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL TAKE UP MATTERS PERTAINING
TO TRANSFER, PENSION, SUSPENSION AND PAYMENT
OF SALARY& ALLOWANCES RELATING TO CIVIL BENCH-II
& III AND SERIES MATTERS RELATING TO CIVIL
BENCH- II,III,IV & V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
84	WP(C)/4534/2023 FIXED, CONNECTED TO ITEM NO. 44 IN THE DAILY CAUSE LIST	A H ANWAR HUSSAIN BARBHUIYA AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM
85	WP(C)/5067/2023 B/O	NAREN CHANDRA BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS.	MS. M DEVI MR. M DAS MR. A DAS	GA, ASSAM SC, AFDC
<u>ADMISSION</u>				
86	WP(C)/714/2022 FIRST ITEM, FIXED	PAPARI BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA	GA, ASSAM SC, AG MR S P DAS (R.Nos. 3 & 4)
87	WP(C)/1482/2021 FIXED, WITH WP(C)/6896/2018 (D/O)	RASHMI REKHA SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. D BORAH MR. R DOWARAH	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
88	WP(C)/824/2022 FIXED	KALYAN BAYAN Versus THE STATE OF ASSAM AND 5 ORS	MR. U C RABHA MR. S M SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
89	WP(C)/3424/2023 FIXED	MD NURUL ISLAM LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	MR A R BHUYAN (R5) SC, N C T E MR N Z CHOUDHURY (R5) MR N A MAZARBHUIYA (R5) SC, SEC. EDU. SC, ASSAM UNIVERSITY

90	WITH WP(C)/5217/2017 CAVT. NO. 1181/17	MD. NAZMUL ISLAM Versus THE STATE OF ASSAM and 11 ORS.	MR H R A CHOUDHURY DR.B AHMED MR. I H SAIKIA MR. B PURKAYASTHA MR. M R CHOUDHURY MR.S SUTRADHAR MS L HMAR	MR S DEY (R10) MR. N DHAR (R10) MR.T ROY MS.B SARKAR MR.S K GHOSH(R-8) MR. S S ROY (SC, NCTE) MS.F AHMED(R-8) MR.S DEY SC, SECONDARY EDUCATION FOR CAVEATOR MR.S C KOYAL SC, ASSAM UNIVERSITY
	WITH I.A.(Civil)/2155/2020 in WP(C)/5217/2017	NAZMUL ISLAM Versus THE STATE OF ASSAM and 11 ORS.	MR. I H SAIKIA MR. M R CHOUDHURY MS L HMAR	MR. S C KEYAL SC, ASSAM UNIVERSITY
91	WITH WP(C)/1740/2020	GEETASHREE DAS, M.A. B.ED. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	SC, N C T E SC, SEC. EDU. SC. ASSAM UNIVERSITY
92	WITH WP(C)/5221/2022	MUCHABBIR ALI Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. I H SAIKIA MR. K KALITA MR. K KALITA MS N MAHANTA MS L HMAR N GAUTAM R K HAJONG	MR. S K GOSWAMI (r-7) SC, N C T E MR. R SHARMA (r-7) SC, SEC. EDU.
	WITH I.A.(Civil)/1185/2023 in WP(C)/5221/2022	MOFUR UDDIN, Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. I H SAIKIA MR. K KALITA SC, N C T E SC, SEC. EDU.
93	WITH WP(C)/1663/2023	RITA RANI ROY Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	MR. S C KEYAL, SC, ASSAM UNIVERSITY, (R-6) MR. S K DAS (R 5) MR R KARIM (R 5) SC, N C T E MR D BARMAN (R 5) SC, SEC. EDU.
	WITH I.A.(Civil)/921/2023 in WP(C)/1663/2023	GEETASHREE DAS Versus RITA RANI ROY AND 4 ORS	MR. S K DAS MR R KARIM MR D BARMAN	MR. S C KEYAL, SC, ASSAM UNIVERSITY, (R-6) MR. I H SAIKIA SC, N C T E SC, EDU
<u>ORDERS</u>				
94	WP(C)/3332/2023 B/O, CONNECTED TO ITEM NO. 68 IN THE DAILY CAUSE LIST	DR. KALPANA GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MS N SAIKIA MS. J TAMULI	SC, HIGHER EDU MR. K KALITA MR K KASHYAB MS L HMAR

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LEAVE NOTE OF ADVOCATES FOR 31/08/2023

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THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
18	WP(C)/5065/2023 B/O	ASHOK KUMAR AGARWALA Versus THE DISTRICT DISASTER MANAGEMENT AUTHORITY AND 5 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM SC, P W D
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]**[AT 10:15 AM]****BEFORE:****HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA****COURT NO: 6****[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
43	WP(C)/5057/2023 B/O	RANADITYA KR. BARMAN AND 54 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MS. P BORAH	SC, ELEM. EDU SC, SSA
44	WP(C)/5068/2023 B/O	GANESH SARMA AND 11 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	SC, SEC. EDU.
ADMISSION				
45	WP(C)/2705/2023 B/O	SONU SINGH AND ANR Versus THE UNION OF INDIA AND 6 ORS	MR. R ALI MR M Z SHAH	GA, ASSAM MR. C K S BARUAH DY.S.G.I.

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BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 6

**[THIS BENCH WILL SIT AFTER RISING OF
THE DIVISION BENCH-II AND SINGLE
BENCH OF HONOURABLE MR. JUSTICE
ACHINTYA MALLA BUJOR BARUA]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TO BE SPOKEN TO				
3	WP(C)/9231/2019 WITH LCR	FORHAD ALI Versus UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MS. S S ZIA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 9

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
46 Bail Appln./3022/2023 FIXED	KANKAN BORO Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR. RASHIDUL ISLAM	PP, ASSAM
<u>BAIL HEARING (BA)</u>			
47 Bail Appln./2701/2023 WITH OFFICE NOTE, FIXED	MD. NUR AZIM Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
48 Bail Appln./2888/2023 FIXED	KADER ALI Versus THE STATE OF ASSAM AND ANR	MS M DAS MR. S MOLLAH	PP, ASSAM
<u>ORDERS</u>			
49 Crl.Pet./376/2023 WITH LCR 2 FILES, B/O	TAOI TANIANG AND ANR Versus THE STATE OF ASSAM AND ANR	MR N N UPADHYAYA MR. D K BAGCHI MR D BORUAH MR. B B KAKATI	PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
15	WP(C)/5058/2023 B/O	DR. BIJOY KUMAR SHAW Versus UNION OF INDIA AND 2 ORS	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MR. INDRAJIT BHUYAN MR. J GIRI	DY.S.G.I.

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
18 WP(C)/3651/2019 FIXED	SAMOON ISAI Versus THE INDIAN OIL CORPORATION LTD. AND 4 ORS.	MR C BARUAH MR. B BARUAH MS. R R BARUAH MS S HASNU	MR. M HUSSAIN MR. K KALITA SC, OIL

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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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2:00 PM to 4:30 PM

[For Thursday,31st August 2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

**THIS BENCH WILL RISE AT 1:00 PM AND
WILL SIT AGAIN AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE
THE CHIEF JUSTICE AND HIS LORDSHIP,
IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
19	Tr.P.(C)/79/2023 B/O	SUSILA PRASAD @ SWEETIE GHOSH Versus DEBOJIT PRASAD	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MR. D NAG MS S GOYAL	
<u>ADMISSION</u>				
20	FAO/53/2023 B/O	RITESH ROAD LINKS PRIVATE LTD. AND ANR Versus NEW DELHI RAJASTHAN ROADWAYS AND 2 ORS.	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN MR N M DEKA	
	WITH I.A.(Civil)/2565/2023 in FAO/53/2023	RITESH ROAD LINKS PRIVATE LTD. AND ANR Versus NEW DELHI RAJASTHAN ROADWAYS AND 2 ORS.	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN MR N M DEKA	
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
21	RSA/148/2023 B/O	ON THE DEATH OF AFTAB HUSSAIN MAZUMDER HIS LEGAL HEIRS RASHIDA KHATUN MAZUMDER AND ORS. Versus SAHAB UDDIN BARBHUIYA	MR. N H MAZARBHUIYAN MS. R CHOUDHURY MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	
	WITH I.A.(Civil)/2551/2023 in RSA/148/2023	ON THE DEATH OF AFTAB HUSSAIN MAZUMDER HIS LEGAL HEIRS RASHIDA KHATUN MAZUMDER AND ORS. Versus SAHAB UDDIN BARBHUIYA	MR. N H MAZARBHUIYAN MS. R CHOUDHURY MS. L WAJEEDA MR R I BHUYAN	

22	RSA/149/2023 B/O	ON THE DEATH OF AFTAB HUSSAIN MAZUMDER HIS LEGAL HEIRS RASHIDA KHATUN MAZUMDER AND ORS. Versus MD HAJI ISMAIL ALI MAZUMDER	MR. N H MAZARBHUIYAN MS. R CHOUDHURY MS. L WAJEEDA MR. M H SAIKIA MR. M H SAIKIA MR R I BHUYAN	
	WITH I.A.(Civil)/2556/2023 in RSA/149/2023	ON THE DEATH OF AFTAB HUSSAIN MAZUMDER HIS LEGAL HEIRS RASHIDA KHATUN MAZUMDER AND ORS. Versus MD HAJI ISMAIL ALI MAZUMDER	MR. N H MAZARBHUIYAN MS. R CHOUDHURY MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	
		HEARING		
23	RFA/60/2020 (AT 2:00 PM), WITH LCR, FIXED	BHASKAR KR. BAISHYA Versus SMTI. USHA RANI BAISHYA AND 3 ORS.	MR. T U LASKAR MR. N DHAR	MR. S SARMA (r-2) MR. J DEKA (r-1) MR. T K BHUYAN (r-3,4) MR. S K DEKA (r-2)
	WITH I.A.(Civil)/3131/2022 in RFA/60/2020	PRANAB JYOTI BAISHYA Versus BHASKAR KR. BAISHYA AND 3 ORS.	MR S SARMA MR. T K BHUYAN MR. S K DEKA	MR. T U LASKAR

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LEAVE NOTE OF ADVOCATES FOR 31/08/2023

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
49 AB/2974/2023 B/O	DEEP SIKHA CHOUDHURY Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
MOTION (BA)			
50 Bail Appln./3088/2023 B/O	BABAN PATHAK AND ANR. Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 31/08/2023

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BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

**[THIS BENCH WILL SIT AFTER RISING
OF THE DIVISION BENCH COMPRISING
OF HONOURABLE MR. JUSTICE LANUSUNGKUM
JAMIR AND HER LADYSHIP]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	Crl.Pet./454/2020	J SVM PLYWOOD INDUSTRIES LTD. Versus THE STATE OF ASSAM AND ANR.	MR. D CHAKRABARTY	MR A GOENKA (R2) MR. B .GOGOI(ADDL.PP, ASSAM)

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

**OLD PENDING HEARING MATTERS WILL NOT
BE ALLOWED TO BE ADJOURNED, LEARNED
ADVOCATES ARE HEREBY REQUESTED TO BE
PRESENT. IN ABSENCE OF LEARNED COUNSELS,
MATTER WILL BE TAKEN UP BY APPOINTING
AMICUS CURIAE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
53	Bail Appln./3072/2023 B/O	SARIMUL HAQUE Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
54	Bail Appln./3081/2023 B/O	RAJKUMAR DEB Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	PP, ASSAM
<u>MOTION</u>				
55	Crl.Pet./902/2023 FIXED	ABDUL MONARCH Versus THE STATE OF ASSAM AND ANR.	MR. R PHUKAN MR D J DAS	PP, ASSAM
56	AB/3012/2023 B/O	SHAJAHAN ALI AND ANR Versus THE STATE OF ASSAM	MR D K DAS MR. R K NATH MR. S D ROY	PP, ASSAM
57	AB/3026/2023 B/O	MOHENDRA SAIKIA Versus THE STATE OF ASSAM	MR. M BISWAS S K DAS	PP, ASSAM
<u>ADMISSION</u>				
58	Crl.Rev.P./261/2023 FIXED	JIA UDDIN Versus THE STATE OF ASSAM	MR. J LASKAR	PP, ASSAM
<u>BAIL HEARING</u>				
59	AB/1443/2023 FIXED	SAFIQUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM	MR. R ALI MR M Z SHAH H A AHMED	PP, ASSAM
60	AB/2838/2023 WITH LCR, FIXED	JAHANGIR ALOM @ SADULLAH AND ANR Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
45 AB/3019/2023 B/O	RAM PUKAR NAYAK Versus THE STATE OF ASSAM	MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
46 AB/3027/2023 B/O	ARUN ACHARJEE Versus THE STATE OF ASSAM	MR. D GAGAI MR. D K BAIDYA MS. C CHOUDHURY	PP, ASSAM
BAIL HEARING (BA)			
47 Bail Appln./2731/2023 FIXED	ZIABUR RAHMAN Versus THE STATE OF ASSAM	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	PP, ASSAM
BAIL HEARING			
48 AB/2899/2023 FIXED	MOHIBAR RAHMAN Versus THE STATE OF ASSAM	MR. R ALI MR A S SK	PP, ASSAM
49 AB/2920/2023 WITH OFFICE NOTE, B/O	RABI CHANDRA SEAL @ RABI SEAL Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. A KHAN MR. P K DAS MR. D BORA	PP, ASSAM

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सत्यमेव जयते

The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR THURSDAY THE 31ST DAY OF AUGUST, 2023]

BEFORE

HON'BLE MR. JUSTICE ROBIN PHUKAN

[COURT NO: 15]

FOR JUDGMENT

**[JUDGMENT OF THE FOLLOWING CASES PERTAINING
TO ITANAGAR BENCH WILL BE DELIVERED BY HIS
LORDSHIP AT THE PRINCIPAL SEAT THROUGH REMOTE
VIDEO CONFERENCING]**

LINK FOR REMOTE VIDEO CONFERENCING:

<https://meet.google.com/pvu-fhim-hay>

1 WP(C) 343/2022 WANGRUM HOSAI

VERSUS

THE STATE OF ARUNACHAL
PRADESH PUBLIC SERVICE
COMMISSION AND 5 ORS.

S K DEORI
J LIKHA
SOMILA

MUK PERTIN, SENIOR
ADVOCATE
AJIN APANG, SR.ADVOCATE
KARYOM DABI
RIMO RIBA
MUKBOM PERTIN
TSHERING YANGZOM BHUTIA
GA(AP)
SR. ADVOCATE
D RIBA
S/C APPSC

WITH

2 WP(C) 342/2022 JORAM HANIA

VERSUS

THE STATE OF ARUNACHAL
PRADESH PUBLIC SERVICE
COMMISSION AND 3 ORS.

S K DEORI
J LIKHA
SOMILA

MUK PERTIN, SENIOR
ADVOCATE
AJIN APANG, SR.ADVOCATE
KARYOM DABI
RIMO RIBA
MUKBOM PERTIN
TSHERING YANGZOM BHUTIA
GA(AP)
D RIBA
S/C APPSC

TOTAL – 1
